- (c) whether poachers were behind these deaths:
- (d) if so, any inquiry has been conducted into the matter; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-ESTS (SHRI Z.R. ANSARI): (a) No, Sir.

- (b) The State Government of Uttar Pradesh has informed that 19 carcasses and 5 skeletons of tigers were found in the State during 1986-87 but none of these are reported to have been found in the sanctuaries.
- Investigations indicate that the death of five tigers has been due to poachina.
- (d) and (e) All the cases of tiger deaths have been investigated by the wildlife authorities of the State Government. In case of Kheri and Pilibhit districts, where relatively more tigers are reported to have died, a C.I.D. probe has also been instituted by the State Government

Mishaps in Talcher Heavy Water Plant

3703. SHRI M. RAGHUMA REDDY: SHRI DHARAM PAL SINGH MALIK:

SHRI PRAKASH CHANDRA: SHRI SUBHASH YADAV:

Will the PRIME MINISTER be pleased to state:

- (a) whether there has been continuous mishaps in Talcher Heavy Water Plant during the last three years;
- (b) if so, the estimated loss as a result thereof:
- (c) whether any inquiry has been conducted by Government; and

(d) if so, the outcome of the Inquiry and the action taken to avoid such recurrences in future?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUC-TION AND SUPPLIES (SHRI SHIVRAJ V. PATIL): (a) In the past three years there has been one major mishap, when a fire took place on April 29, 1986. There was also a minor mishap on September 1, 1985.

- (b) The cost of revamping the plant necessitated due to major mishap was Rs. 30 lakhs. The minor mishap did not require revamping.
- (c) and (d). A Committee, appointed by Chairman, Atomic Energy Commission has inquired into the accident. Measures recommended by this Committee to avoid such accidents have been taken.

Revolutionary Machine

3704. SHRI BALASAHEB VIKHE PA-TII · DR. V. VENKATESH:

Will the PRIME MINISTER be pleased to state:

- (a) whether Department of Atomic Energy has built a revolutionary machine;
- (b) if so, whether this machine has the capacity to extract electricity from empty space;
- (c) if so, whether Government propose to make use of this machine for resolving the power crisis in the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUC-TION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) No. Sir.

> Does not arise. (b) and (c).